NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 58(ND)08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Boortmalt N.V M/s. Agya Boortmalt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME DESIGN	ATION	REPRESENT	ATION	SIGNATU	RE
¥- 2. 3.	ANIL AGARWALLO JISNU CHONDOWRY KRISHNENDU DATTA ABHISHEK KUMAR	ADV AD A Adv. -, Adv.	Pet- Pet- Nos. 2, 4	-+ Lent 5,677	Alanena	
2. 3. 4.	JISNU CHANDONDA KRISHNENDU DATTA ABHISHEK KUMAR		Aupond Nos. 2,0	Let 5,677	Alan	ha

ORDER

Without prejudice to the rights of the parties, they are directed to seek necessary instructions as to how to surmount the deadlock.

2. To come up on 09.11.2016.

(Ina Malhotra) Member Judicial